

ITEM NO.101

COURT NO.6

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1453 OF 2005

RANJITHAM

Appellant (s)

VERSUS

BASAVARAJ & ORS.

Respondent(s)

(With appln(s) for directions and office report)

WITH
CRIMINAL APPEAL NO. 1700 OF 2005
(with appln. for stay and office report)

Date: 20/10/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)
AR 1453/05

Mr. K.T.S. Tulsi, Sr. Adv.
Mr. S. Ravi Shankar, Adv.
Mr. Ravindra Singh, Adv.
Mr. Yamunah Nachiar, Adv.
Mr. Sarath, Adv.

AR 1700/05

Mr. Gurukrishna Kumar, Adv.
Mr. B. Balaji, Adv.
Mr. A. Prasanna, Adv.

Mr. Subramonium Prasad

For Respondent(s)

Mr. Nagendra Rai, Sr. Adv.
Mr. Ranakar Dash, Sr. Adv.
Mr. G. Sivabalamurugan, Adv.
Mr. Anis Mohd., Adv.
Mr. L.K. Pandey, Adv.

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UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.
Judgment reserved.

(N.S.K. Kamesh)
Court Master

(Sneh Bala Mehra)
Court Master